

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :46

IA NO. 222/2020 IN
CP NO. (IB) 223/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2021 AT 10:30 AM
THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: RAFI AHMAD & ORS. V/S SUPRIYO KUMAR
CHAUDHARY (LIQUIDATOR OF JVL AGRO INDUSTRIES LTD.)

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT/ RP : SH. K.N.RAI ALONGWITH SH. VIJAY
ANAND RAI, ADVS.

COUNSEL FOR RESPONDENT : SH. YASH TANDON, ADV.

IA NO. 222/2020 IN CP NO. (IB) 223/ALD/2018

The matter was taken up today through Video Conferencing.

None present for the Applicant.

Sh. Yash Tandon, Advocate for the Respondent is present through Video
Conferencing.

In view of the order passed in *CA NO. 26/2020 IN CP NO. (IB) 223/ALD/2018*, put
up in the week commencing 20th August, 2021 before Regular Court/through Video
conferencing.

Sd/-

Dated : 19.07.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kumud Narayan
(PS)